

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**12. IA 771/2022-19(2) IA 2500/2022 IA 2503/2022**  
**In C.P. (IB)/4362(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - IA 771/2022 Kinjalkumar Madhubhai**  
**Chaudhary IRP of Shamik Enterprises**  
**Private Limited**

**Vs.**

**Haresh Sankalchand Hirani**  
**IA 2500/2022 Shri Kinjalkumar**  
**Madhubhai Chaudhary RP Shamik**  
**Enterprises Private Limited**

**V/s**

**Kushal Corporation**  
**IA 2503/2022 Shri Kinjalkumar**  
**Madhubhai Chaudhary RP Shamik**  
**Enterprises Private Limited**

**V/s**

**Naice Jewels Private Limited**  
**IN THE MATTER OF**  
**Hindustan Candle Manufacturing**  
**Co. Pvt. Ltd.**

**V/s**

**Sharmik Enterprises Pvt Ltd.**

**Section: 43(1) r/w Sec 44 (1) Sec 66(1) 19(2) Sec 12(2) Application under any**  
**other provisions- IBC U/s 7 of (IBC)**

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**ORDER**

**IA.No.771/2022, IA.No.2500/2022, IA.No.2503/2022: - Adv. Amey**  
**Hadwale appeared for the Applicant/RP through VC. Adv. Mitali Bhatt appeared**

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for the Respondent in IA.No.2500/2022 and IA.No.2503/2022. Adv. Roshani N Panchal appeared for the Respondent in IA.No.2503/2022. List this matter on **30.07.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**